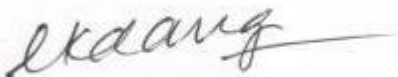


Annexure D

Gonglu Agro Private Limited

Filing under Clause (ca) sub regulation (2) of Regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016
List of Government Dues (Other Than Workman, Employees and Operational Creditors) as on 30-05-2022

S.No	Summary of Claims received			Summary of Claims Admitted		Amount of Contingent Liabilities	Amount of Claims Not Admitted	Amount of Claims under Verification
	Name of Government Authorities/ Offices (Other Than Workmen, Employees and Operational Creditors)	No. of Claims	Amount	No. of Claims	Amount of Claims Admitted			
1	Talathi Office	1	74385	1	0	0	74385	0
2	Gram Panchayat	1	1581860	0	0	0	0	1581860
	Total	2	1656245	1	0	0	74385	1581860


Lalit Kumar Dangi
Insolvency Resolution Professional
Reg. No: IBBI/PA-001/P-01821/2019-2020/12859